## Amendment of UGC Act.

6610. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has proposed an amendment to the UGC Act, 1956 to administer changes in the fee structure;
  - (b) if so, the details thereof; and
- (c) whether with the amendment coming into force there will be a sharp increase in fees charged by universities and colleges throughout the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OP EDUCATION & DEPARTMENT OF CULTURE) (K.M. SELJA): (a) and (b) Yes, Sir. The proposed amendments seek to fix norms and guidelines, for charging tution and other fees as may be specified in the Regula. tions framed in this behalf.

(c) No, Sir. The proposed amendment is aimed at enabling the UGC to regulate the fee structure in institution'! within its purview in the light of the Supreme Court orders by which the Hon'ble Court adjudicated on the issues relating to Capitation Fee being charged by certain institutions.

## **Women Voluntary Organisations**

- 6611. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of women voluntary organisation functioning at present in the country;
- (b) what are the main functions of the aforesaid organisations;
- (c) whether the said organisations have been receiving anv financial aid from Government:

- (d) if so, the details thereof and if not, the reasons therefor: and
- (e) what steps have been taken by Government to strengthen the position o? women voluntary organisations?

THE JVIINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SMT. BASAVA RAJESHWARI (a) and (b) A large number of voluntary organisations are functioning in the-country in the field of women's welfare and development. The voluntary organisations receiving financial assistance from the Government work in both advocacy and action modes-influencing and providing inputs for policy making, implementing approved schemes and pro. grammes as per parameters, schematic conducting studies|research. sensitizing conacientizing society and government to gender concerns, production of media materials etc.

- (c) and (d) Some of these organisations are receiving assistance from the Central-Government. Details of such aid are not maintained Centrally. Howevtr, the Annual Reports of the various Minis-tries|Departments generally contain details of such major grants. These Annual Reports are circulated to the Hon'ble. Members of Parliament and also placed in the Parliament Library. The broad details of assistance given in 1994-95 by. the Department of Women and Child Development in major Schemes are -riven in the Statement (See below).
- (e) With a view to promote, develop and assist voluntary organisations which, are working in the area of women and child deve'opment, financial assistance is given to NGOs by the Government to maintain their Cantral Offices:

The functioning of Council for Advancement of People Action and Rural Technology (CAPART) has been decentralised by settings. up Regional Committees|Regional Centres of CAPART in the

Norti Zone. Central Zone, West Zone, East Zone, South Zone and North-East Zone for promoting, spreading, strengthening voluntary organisations.

The Central Social Welfare Board through the State Social Welfare Boards promotes and networks with voluntary organisations.

**Statement**(details of grant/assistance given in major schemes in 1994-95

S. No. Name of the Major Scheme	No. org tion	anisa-	Grants Given (Rs. in lakhs)
1. Training-cum-Employment-cum-Production Centres (NORAD)		113	339.40
2. Support to Training and Employment Programme for Women (STEP)	٠.	12	1598.00
3. Education work for Prevention of Atrocities Against Women		18	42,100
4, Construction/Expansion of Hostels for Working Women Day Care Centres	with	1:21	775.00
5. Short Stay Homes for Women and Girls		42	56.82
6. Socio-Economic Programme		527	549.97
7. Awareness Generation Project ,		1417	201.00
8. Family Counselling Centre		381	275.90
9. Working Women Hostels (Scheme under CSWB)		103	21.5
10 . Mahila Mendals		303	173.79
11. Creenes for children of working and Ailing Mothers .		4248	1 <b>732.7</b>
12. Condensed Course of Education and Vocational Training .		1184	757.3
13. Scheme of Organisational Assistance to Voluntary Organisation for Women and Child Development	ons .	84	22.2

## Classrooms constructed under operation blackboard

6612. SHRI IQBAL SINGH: Will the Minister of" HUMAN RESOURCE DE-VELOPMENT he pleased to. state:

- (a) what is the number- of classrooms which were constructed in Punjab Uttar Pradesh, Bihar, Madhya Pradsh and Rajasthan under Opera-lion Blackboard during the last three years:
- (b) what is the amount spent so far under the aforesaid programmes: and

(c) the steps taken by Government to construct more classrooms in these States for providing education to the children of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION & DEPARTMENT OF CULTURE) (K.M. SELJA): (a) to (c) The information is being collected and will be laid on the table of the Sabha.